

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD

Review Application No. 118 of 1995

In

Original Application No. 682 of 1992

Allahabad this the 22nd day of March 1996

Hon'ble Dr. R.K. Saxena, Member (Jud.)
Hon'ble Mr. S. Dayal, Member (Admn.)

Jagdish Chandra Sharma, S/o Late Sri P.D. Sharma,
R/o 9-Khurbura, Dehradun-248001.

APPLICANT

By Advocate Sri A.N. Bhargava.

Vs.

Union of India and Others.

RESPONDENTS.

O R D E R (BY CIRCULATION)

By Hon'ble Dr. R.K. Saxena, Member (J)

This review application is presented on the grounds that the points which were raised and argued, had not been dealt with.

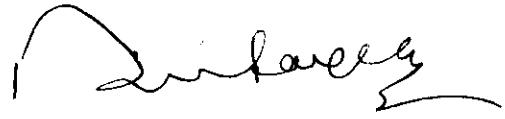
2. On perusal of the order dated 28/9/95, it is clear that several cause of actions were joined in one and the same O.A. However, the arguments were mainly as regards challenge of the ¹⁶² penalty order and the appellate order. We have discussed

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the points of attack of those orders. Thus,
we do not see any ground to review the order.
Accordingly, the review application is rejected.



Member 'A'



Member 'J'

/M.M./